

**Name of Corporate Debtor: Kew Precision Parts Private Limited; Date of Commencement of CIRP : 15/07/2026, Order Received on 20/07/2026**  
**List of Operational Creditor (Government Dues)**  
**List of Creditors as on 01/10/2026**

| Sl. No. | Details of Claimant                                                                                                                |                    | Details of claim received |                | Details of claim admitted |                                                                                            |                        |                                      | (Amount in ₹ 30,81,870/-)  |                                                |                                    |                              | Remarks, if any                                                                                                                       |
|---------|------------------------------------------------------------------------------------------------------------------------------------|--------------------|---------------------------|----------------|---------------------------|--------------------------------------------------------------------------------------------|------------------------|--------------------------------------|----------------------------|------------------------------------------------|------------------------------------|------------------------------|---------------------------------------------------------------------------------------------------------------------------------------|
|         | Department                                                                                                                         | Government         | Date of Receipt           | Amount Claimed | Amount of claim admitted  | Nature of claim                                                                            | Whether related party? | % voting share in CoC, if applicable | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted |                                                                                                                                       |
| 1       | Deputy Commissioner of Income Tax, Circle-13(1), Room No. 316A, Central Revenue Building, New Delhi - 110002                       | Central Government | 23.07.2026                | 22,47,260      | 22,47,260                 | Income Tax Demand / Notice u/s 221(1) of IT Act                                            | No                     | NIL                                  | -                          | -                                              | -                                  | -                            | Income Tax Demand for the AY 2010-11, 2011-12 & 2013-14                                                                               |
| 2       | Assistant Commissioner of Income Tax, Ward 75(1), Room No. 607, 6th Floor, Aaykar Bhawan, Laxmi Nagar Distt Centre, Delhi - 110092 | Central Government | 29.07.2026                | 8,34,610       | 8,34,610                  | Demand raised on Traces Portal for FY 2007-08, 2009-10, 2010-11, 2011-12, 2012-13, 2013-14 | No                     | NIL                                  | -                          | -                                              | -                                  | -                            |                                                                                                                                       |
| 3       | Employees Provident Fund Organisation, Noida, UP - 201301                                                                          | Central Government | 03.08.2026                | 20,11,128      | -                         | Provident Fund dues, damages & interest                                                    | No                     | NIL                                  | -                          | -                                              | 20,11,128                          | -                            | Claim not submitted in Form as prescribed under IBBI regulations and only notice to pay the claim amount has been sent to the IRP/RP. |
| 4       | Employees Provident Fund Organisation, Delhi -                                                                                     | Central Government | 04.08.2026                | 55,16,038      | -                         | Dues towards Provident Fund, Pension &                                                     | No                     | NIL                                  | -                          | -                                              | 55,16,038                          | -                            | Supporting to substantiate the claim amount are missing.                                                                              |
|         | Total                                                                                                                              |                    |                           | 1,06,09,036    | 30,81,870                 |                                                                                            |                        |                                      |                            |                                                | 75,27,166                          | -                            |                                                                                                                                       |

